

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.28
(IB)-314(PB)/2023

IN THE MATTER OF:

Teil Projects Limited ... Applicant/Petitioner
Vs

Registrar of Companies Delhi & Haryana ... Respondent

Order under Section 59 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.11.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Appearance not marked

For the Corporate Debtor : Appearance not marked

ORDER

Ld. Counsel for the parties appeared.

At the request and with the consent of the parties, list the matter for a physical hearing **on 05.12.2023.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)